

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 03.12.2019

NOTICE

Take notice that the following matters will be listed in Court No-3 before the Bench Consisting of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical). The Matters will come up for hearing on the dates as mentioned below:

S. No.	Case No.	Name of the parties	Next Date of Hearing
1.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. With	05.12.2019
2.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. With	05.12.2019
3.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. With	05.12.2019
4.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	05.12.2019
5.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	05.12.2019
6.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	05.12.2019
7.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeshware Studio & Laboratory Pvt. Ltd. & Ors.	05.12.2019
8.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	05.12.2019
9.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	09.12.2019
10.	Comp. App (AT) No. 216 of 2019	Ateet Bansal. Vs. Unitech Ltd.	18.12.2019

		With	
11.	Comp. App (AT) No. 218 of 2019	Sunita Bansal. Vs. Unitech Ltd. With	18.12.2019
12.	Comp. App (AT) No. 219 of 2019	Shweta Bansal. Vs. Unitech Ltd.	18.12.2019

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By Order

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